MR. CHAIRMAN: I allow only one minute.

SHRI ANAND SHARMA: Sir. I will request for more time. Sir, I will just conclude in two minutes. I will again say Sir, that we made all possible efforts to up-hold the dignity and prestige of the country and I categorically and vehemently deny the motivated and malicious compaign denigrate the youth of India.

## REFERENCE TO THE **FAMINE** CONDITION IN TRIBAL AREAS OF ORISSA

DR. SHYAM SUNDAR MOHAPA-TRA (Orissa): Sir, the people of Orissa will be grateful to you for having allowed me to talk about the reality of stark poverty with which the tribal people of Orissa are con-The Orissa fronted today. Minister has said that there has been starvation death. I quote the Indian Express.

"There are also reports of four deaths in Rayagada caused after the desperate victims ate the flesh of dead cattle."

Sir, unless people are starving, nobody will go to eat the flesh of dead cattle. Sir, cakes made of powdered tamarind seeds, dried kernel of mango, mushrooms and even wild leaves are today eaten by the tribal people. And the Government is too callous about it. Sir, the report says:

"The last symptom in all cases of starvation deaths is dysentery caused by excessive intake of wild leaves. The leaves were shown to Prime Minister Rajiv Gandhi when he visited the drought-hit areas of Kalahandi on July 2"

Sir, the Prime Minister has done well by going into the tribal areas at least to create confidence in the people there. The Prime Minister wrote a letter to the Chief Minister appreciating certain things he has done, but the Prime Minister also expressed concern about things not done. But the Chief Miniser displayed the letter to some newspapers to get some kudos 901 RS-10

from the people. Sir, I will request the hon. Mr. Arun Singh to find out how the letter of the Prime Minister was shown to the press. I have seen a copy of that letter from a journalist friend of mine. Things are being leaked out. My question now, which I the notice of bring to Government is what is the infrastructure made in those tribal areas? The Prime Miniser has written that there is no canal, there is no foad and that bridges have to be built. The tribal people are being sold. A woman came before Mr. Rajiv Gandhi to say that she sold her sister-in-law for Rs. 35. Children are being sold away. Labourers in the form of bonded labour are being sent to Ranchi, to Rourkela to Jamshedpur, to Delhi and to Haryana. Things have come out in the newspapers. This is the stark readlity in the tribal areas in Kalahandi, in Phulbani in Korput. The tribal people are facing stark poverty and the Orissa Government is saying that there is no poverty, that there is no starvation death. What is starvation death? What is famine conditions? We are following famine rules framed by the British 40 years ago. The question is, when people are dying, the doctors should not be asked to write that it is because of dysentery. How is dysentery caused? It is by eating leaves. They should not be allowed to say that the death is because of malun. trition. Malnutrition is because they do not have food to eat. Emaciated people die of hunger. The Government should admit the truth. After all, this is a Government which believes in truth. I appeal to the Government of India to find out the truth and help the tribal people through Central Government because people have no faith in the Orissa Government and money has gone down the gutter. Thank you very much.

REFERENCE TO THE PLIGHT OF WORKERS DUE TO THE CLOSURE OF THE S PINNING MILL AT HAS-TINAPUR

श्री शान्ति त्यागी (उत्तर प्रदश): माननीय सभापति जी, मेरठ जिले में गंगा के खादर में एक छोटा-सा कम्बा है जिसका नाम हस्तिनापुर है । इस स्थान

श्रीशान्ति त्यागी 🆓 🕆

पर जैन सम्प्रदाय के कई वड़े प्रसिद्ध मंदिर हैं। कहते हैं कि महाभारत काल मे , हस्तिनापुर पाण्डवों की राजधानी थी। पंडित जवाहरलाल नेहरू ने हस्तिनापुर को एक वड़े इंडस्ट्रियल सेंटर के रूप में बनाने को कल्पना की थी।

## जिपसभापति बहोदया पीठासीन हुई।।

महोदया, पंडित जी के जमाने में हस्तिनापुर में गंगा खादर में स्वतंत्रता सेनानियों ग्रौर भूतपूर्व सैनिकों को कृषि के लिए जमीन ग्रलाट की गई थी। उस समय पूर्वी बंगाल से आये शरणाथियों को भी यहाँ बसाया गया था । मेरा जो स्पेशल मेंशन है वह हस्तिनापुर मे मदन इंडस्ट्रीज के नाम से चलने वाली कताई मिल के वारे में है जिसमें 1400 कारीगर काम करते हैं और वह मिल लगभग एक साल से बंद पड़ी हुई हैं। शरणार्थी भो इसी फैक्टरी में काम करते हैं जिनके पास आजीविका का कोई साधन े नहीं है। महोदया, इस कताई मिल मे केन्द्र एवं राज्य की वित्तीय संस्थाय्रों का भो रुपया लगा हुन्ना है लेकिन इसके प्राइवेट संचालक ने मिल कौ बरबाद कर रखा है। 1400 कारीगर ग्रौर उनके परिवार ग्राज भूखों मर रहे हैं। मिल के वन्द होने के कारण इस छोटे से टाउन का पूरी इकनामी अस्त-व्यस्त हो गई है। श्रापके माध्यम से, मेरा सरकार से श्रनुरोध है कि वह इस कताई मिल को अपने हाथ में ले लें और हजारों कर्मचारियों और कस्बे के निवासियों को व्रवाद होने से वचाए । मैं यह भी ग्रनुधि करूंगा कि इस टाउनशिप को विकसित करने के लिए केन्द्रीय सरकार कुछ न कुछ कदम उठाए ।

श्री सत्य पाल मलिकः (उत्तर प्रदेश). इस सम्बन्ध में में एक निवेदन चाहता हं अगर ग्राप इजाजत दें। सवाल किया था इस हाउस में पिछले सल में कि जो महाभारत काल के हैं कई जगह जैसे–बागपत है, हस्तिनापूर है, बरनावा है, इनके सिलसिले में मैंने प्रश्न पूछा था कि महाभारत काल के इन स्थानों का जो वहां बची हुई पुरानी जगह है उनका उत्खनन होगा या नहीं होगा? तो इसका जवाय दिया गया कि हम काई खुदाई नहीं कर रहे है। इसके ग्रलावा ये सारे इलाके विकसित नहीं है ग्रौर सदियों से इसी तरह से तिरस्कृत हैं। मैं ग्राप के माध्यम से सरकार से कहना चाहंगा कि महाभारत काल के कुरक्षेत्र को छोडकर जितनी ग्रौर जगहें हैं उन सव जगहों के टीलो की खुदाई करा ली जाए ग्रौर इन कस्बों ग्रौर गांवों को विकसित किया जाए । वे सव तिरस्कृत हैं। वहां कोई तरक्की नहीं है।

## REFERENCE TO THE ALLEGED DISCRIMINATION BY INDIAN MEDICAL COUNCIL **AGAINST** DOCTORS TRAINED IN US.S.R.

SHRI ADINARAYANA REDDY (Andhra Pradesh): I wish to draw the attention of the Government of India to a matter of discrimination meted out to Indian who were trained as medicos in USSR. According to a report in the Blitz dated 3-8-1985 the Indian Medical Council has refused to register the medicos trained in USSR while Indian trained in Western countries are given imemdiate The Indian registration. Medical Council is insisting on the medicos trained in USSR repeating their practical training in India. This is nothing but a discriminatory treatment meted to those students trained out USSR. The students made a representation to our late Prime Minister. Shrimati Indira Gandhi, when she visited USSR, and the matter is still pending ever since. I would request the Government to put an end to this discriminatory treatment recognise the medicos trained USSR which is a friendly country and register them as medicos so that they can serve our country.